

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2405
ANSWERED ON:23.08.2013
NABARD LOANS
Jagannath Dr. M.

Will the Minister of FINANCE be pleased to state:

- (a) the details of loans provided by the National Bank for Agriculture and Rural Development (NABARD) to States for various projects in the country, project and State/UT-wise;
- (b) whether most of the State Governments owe money to NABARD;
- (c) if so, the details thereof along with the amount outstanding against each State as on date, State/UT-wise; and
- (d) the steps taken/being taken by the Government/NABARD for expeditious recovery of such loans?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a):- National Bank for Agriculture and Rural Development (NABARD) provides loans to States under Rural Infrastructure Development Fund(RIDF) for irrigation, agri-related projects, rural connectivity, social and power sector as well as for warehousing etc. State-wise/Sector -wise details of such loans provided as on 31-7-2013 are given at Annexure-I & II.

Besides RIDF, NABARD has also disbursed loans to State Governments under NABARD Infrastructure Development Assistance (NIDA) and Watershed Development Programme, the details of which, as on 31-7-2013, are given at Annexure-III and IV respectively.

(b) to (d):- Yes, Sir. The details of State-wise loans outstanding under RIDF, as on 30-6-2013, are given at Annexure-V. RIDF loans are to be repaid by State Governments in 7 years including a grace period of 2 years. All the RIDF instalments (half yearly) due for repayment upto 31st July, 2013 and interest due have been received by NABARD from all State Governments.